

TRIPURA



GAZETTE

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PART--II-- Advertisements, Notices

**GOVERNMENT OF TRIPURA
OFFICE OF THE REGISTRAR OF COOPERATIVE SOCIETIES,**

**CERTIFICATE OF REGISTRATION
REGISTRATION NO-2339**

No.F 2-2339/RGN/COOP/2018/15824-30 Dated, Agartala, the 10th September, 2018.

In the office of the Registrar of Co-operative Societies, under the Tripura Co-operative Societies Act, 1974.

In the matter of the application for Registration of a Cooperative Society named "**NALCHAR KRISHI KALYAN SAMABAYA SAMITY LTD**" Vill+ P.O :- Paschim Nalchar, Sub-Division- Sonamura, Sepahijala District, Tripura, Pin-799115.

I do hereby certify that pursuant to provisions contained in section 9 of the Tripura Cooperative Societies Act-1974 a society under the title at "**NALCHAR KRISHI KALYAN SAMABAYA SAMITY LTD**" along with the Bye-Laws filed by the said society has been registered as a Co-operative Society with limited liability on this 7th day of **December two thousand and eighteen**.

The area of operation of the society so registered shall be confined to **Paschim Nalchar, East Nalchar and South Nalchar Gram Panchayet Area**.

Sd/- Illegible

Registrar of Co-operative Societies,
Government of Tripura.